

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 635**

**TO BE ANSWERED ON THE 3<sup>RD</sup> FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)**

**MENTAL HEALTH FACILITIES FOR CAPF**

**635. SHRI RAO RAJENDRA SINGH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has evolved any mechanism for the perusal of Central Armed Police Force (CAPF)/ Police personnel to avail mental health facilities;**
- (b) if so, the details thereof;**
- (c) whether an assessment of the psychological health of such personnel has been made throughout the course of their duty; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d): All Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel are subjected to Annual Medical Examination (AME) which includes psychological assessment. The personnel having mental health issues are provided medical treatment as well as counseling facilities through Psychiatrist/Clinical Psychologist Counselors. If required, such cases are referred to specialists for treatment. Further, during the course of duty, the assessment of mental health and well-being of CAPF's**

**personnel are undertaken through regular interaction of officers with troops, regulating duty hours to ensure adequate rest, providing better medical facilities as well as organizing talks with specialists to address their personal and psychological concerns and organizing meditation, yoga & "Art of Living" courses.**

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